

F. No.278A/07/2019-Legal (Pt.III)  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Indirect Taxes & Customs)  
Legal Cell

अपर महानिदेशक (आईसगट)  
डायरी नं०.....६३  
दिनांक.....२२/०२/२०२१

Wing 'C', 5<sup>th</sup> Floor, Hudco Vishala Building,  
Bhikaji Cama Place, R.K. Puram,  
New Delhi 10.02.2021

### ADDENDUM

In continuation of Board's order of even no. dated 01.10.2020, vide which a fresh panel of Sr./Jr. Standing Counsels of CBIC for handling DRI/DGGI cases of Indirect Taxes before various High Courts and other fora was constituted, the following addendum is made to the Board's order dated 01.10.2020 issued by Legal Cell, CBIC: -

"2(a) - it is clarified that DRI/DGGI can also avail the services of Sr./Jr. Standing Counsels appointed, vide Order dated 07.12.2020, for respective field formations (GST/Customs formations) for handling cases pertaining to indirect taxation under CBIC before various High Courts and other fora".

  
(Anish Gupta)  
OSD (Legal)

Copy to:

1. All Principal Chief Commissioners/ Chief Commissioners of CGST & CE, Customs & Customs (Prev.)
2. All Principal Director Generals/ Director Generals of CGST & CE and Customs
3. All Joint Secretaries/ Commissioners under CBIC
4. Special Secretary, GST Council, Jeevan Bharti Building, Connaught Place, New Delhi
5. CEO, Goods and Services Tax Network, East Wing, 4<sup>th</sup> Floor, World Mark-I, Tower 'B', Aerocity, New Delhi
6. Judicial Section, Department of Legal Affairs, M/o Law & Justice (Ref. their ID No. J-12013/55/2019-Judl. dated 25.06.2020)
7. [webmaster.cbic@icegate.gov.in](mailto:webmaster.cbic@icegate.gov.in) for uploading the same on CBIC website under URL:[cbic.gov.in/htdocs-cbec/legalaffairs/dla\\_idx](http://cbic.gov.in/htdocs-cbec/legalaffairs/dla_idx).